GOVERNMENT OF INDIA WATER RESOURCES LOK SABHA

UNSTARRED QUESTION NO:2482 ANSWERED ON:08.12.2011 PUBLIC PRIVATE PARTNERSHIP IN IRRIGATION Panda Shri Baijayant;Pradhan Shri Nityananda

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether it is proposed to encourage Public Private Partnership (PPP) projects in the irrigation sector;
- (b) if so, the details thereof;
- (c) the status of various such projects under execution in Odisha State, inter alia indicating the time frame within which these are expected to be completed and put into operation;
- (d) the hurdles that are coming in the way of fast-completion of these projects in the State; and
- (e) the measures taken to expedite the completion of these projects?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS (SHRI VINCENT H. PALA)

(a) to (e) The 'National Water Policy 2002 envisages that, "Private sector participation should be encouraged in planning, development and management of water resources projects for diverse uses, wherever feasible. Private sector participation may help in introducing innovative ideas, generating financial resources and introducing corporate management and improving service efficiency and accountability to users. Depending upon the specific situations, various combinations of private sector participation, in building, owning, operating, leasing and transferring of water resources facilities, may be considered."

Water being a State subject, all related activities are being undertaken by the respective State Governments.